COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 88 OF 2018 & IA NOS. 300 OF 2018

Dated: 22nd October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Sukhbir Agro Energy Ltd. Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Mr. Tushar Mathur

Counsel for the Respondent(s) : Mr. C.K.Rai

Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Gargi Srivastava for R-2

ORDER

Learned counsel, Ms. Suparna Srivastava, appearing for the Appellant prays for another one week's time to enable her to file her rejoinder submission in the matter.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Learned counsel appearing for the Appellant is permitted to file her rejoinder submission in the matter by 30.10.2018. after duly serving copy on the other side.

List this matter on <u>31.10.2018</u>, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Pr/kt